

**IN THE HIGH COURT OF ORISSA AT CUTTACK**  
**W.P.(C) No. 3833 of 2022**

**Debakar Behera** ..... **Petitioner**  
Mr. Ashis Kumar Mishra, Advocate  
-versus-  
**State of Odisha and Others** ..... **Opposite Parties**  
Mr. S.N. Das, Addl. Standing Counsel  
Mr. Akhaya Kumar Biswal, Advocate

**CORAM:**  
**THE CHIEF JUSTICE**  
**JUSTICE R.K. PATTANAIAK**

**Order No.**

**ORDER**  
**06.04.2022**

05. 1. An affidavit has been filed by the Deputy Director of Fisheries (Marine), Cuttack stating that discussions are on with the Fishermen Community and other stake holders for taking appropriate decision on enforcing the ban on the motorized fishing vessels in the sub-channels of Mangalajodi area of Chilika lake. Three months' time is sought for a wider consultation.
2. List on 27<sup>th</sup> July, 2022.

**(Dr. S. Muralidhar)**  
**Chief Justice**

**(R.K. Pattanaik)**  
**Judge**